

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 46**  
**CP 1251/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES:      **SHIVRAJPUR SYNDICATE LTD V/s ROC**  
**MUMBAI**

Section 252(1) of the Companies Act, 2013

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**ORDER**

1. Mr. Ishvendra Tiwari, Advocate i/b Ms. Sonal Doshi & Co. appeared for the Petitioner.
2. None appears on behalf of the ROC.
3. ROC is directed to file report within four weeks.
4. Petitioner is directed to handover the copy of this petition to the ROC.
5. List this matter on **01.12.2023** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna